

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 3 of 2016 & IA Nos. 3 of 2016 and 4 of 2016**

**And**

**A.No. 4 of 2016 & IA Nos. 5 of 2016 and 6 of 2016**

**Dated: 04<sup>th</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A.No. 3 of 2016 & IA Nos. 3 of 2016 and 4 of 2016**

**M/s Monnet Ispat & Energy Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Singh, Mr. Karan Arora and  
Mr. Praveen Singhal

Counsel for the Respondent(s) : Mr. C.K.Rai and Mr. Paramhans for R.1  
Ms. Suparna Srivastava for R.2

**A.No. 4 of 2016 & IA Nos. 5 of 2016 and 6 of 2016**

**M/s Rameshwaram Steel & Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Karan Arora  
Counsel for the Respondent(s) : Mr. C. K.Rai and Mr. Paramhans for  
R.1, CSERC  
Ms. Suparna Srivastava for R.2

**ORDER**

At the request of Mr. Sanjay Sen, learned Sr. counsel for the appellant, on his personal ground, post this batch of appeals on **12<sup>th</sup> May, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt